

C.A.T. Bench, JODHPUR

Date of Order

Orders

T.A 1754/86

25³/₉₂

Mr. M.S. Gupta Counsel for petitioner -
Mr. R.S. Toshniwal deputed rep- for
respondents.

On the request made by
Mr. Toshniwal, may be listed for hearing
on 12-8-92

Gopal Krishna
Gopal Krishna
Member (Judl.)

Kaushal Kumar

(Kaushal Kumar
Vice Chairman

12-8-92

~~None present~~

case not-reached. & put up
for hearing on 13-8-92.

judicial 12-8-92
COURT-OFFICER

13-8-92

Mr. M.S. Gupta - Counsel for the Applicant.
None from the Respondents.

The learned Counsel for the applicant
says that the case is time-barred and he
is not pressing for the same.

The ~~case~~ ^{T.A.} is dismissed accordingly.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

Copy sent to the applicant &
R-1, Vide no 4331 to 4332 dated 19-8-92

15-8-92